

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 561**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)  
KILLING OF SECURITY PERSONNEL**

**561. SHRI KIRTI AZAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of security personnel killed while performing their duties during the last three years, State-wise;**
- (b) the details of the compensation given to the families of such security personnel during the said period, State-wise;**
- (c) the number of such cases wherein compensation has not been given by the Government so far to families of such security personnel during the said period, State-wise;**
- (d) the number of such cases wherein kins of such personnel were given Government jobs during the said period, State-wise; and**
- (e) the details of effective steps taken by the Government to give compensation to the family members of such personnel?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) As per information received from Central Armed Police Forces (CAPFs), Assam Rifles (AR) and National Security Guard (NSG) the number of force personnel killed in action during the last three years including current year till 30/11/2017 is as under:-**

<b>Forces</b>	<b>No. of personnel killed in action during last three years.</b>
<b>BSF</b>	<b>45</b>
<b>SSB</b>	<b>4</b>
<b>CRPF</b>	<b>99</b>
<b>CISF</b>	<b>Nil</b>
<b>ITBP</b>	<b>1</b>
<b>Assam Rifles</b>	<b>41</b>
<b>Total</b>	<b>190</b>

**(b) Central ex- gratia compensation as per Department Pension and Pensioner's Welfare (DoP&PW) rules is paid to Next of Kins (NoKs) of CAPFs, AR and NSG personnel who die in performance of their *bona fide* official duties as under:-**

<b>Circumstances</b>	<b>Amount</b>
<b>Death occurring due to accidents in course of performance of duties.</b>	<b>25 lakh</b>
<b>Death in the course of performance of duties attributed to acts of violence by terrorists, anti social elements etc.</b>	<b>25 lakh</b>
<b>Death occurring in border skirmishes and action against militants, terrorists, extremists, sea pirates.</b>	<b>35 lakh</b>
<b>Death occurring while on duty in the specified high altitude, unaccessible border posts, etc. on account of natural disasters, extreme weather conditions.</b>	<b>35 lakh</b>
<b>Death occurring during enemy action in war or such war like engagements, which are specifically notified by Ministry of Defence and death occurring during evacuation of Indian Nationals from a war-torn zone in foreign country.</b>	<b>45 lakh</b>

**Many States/UTs also have provision to pay compensation/assistance to NoKs as per their rules. In addition, all service benefits viz, Death cum Retirement Gratuity, Leave Encashment, Central Government Employees Group Insurance Scheme, Force Benevolent Fund and personal accidental Insurance and such other benefits at force level are also admissible.**

**LS.US.Q.No.561 FOR 19.12.2017**

**(c) Forces have reported 13 cases pending/under process due to succession certificates and other documents required as per rules.**

**(d) Forces have reported a total 20 cases where compassionate appointments were given during the period.**

**(e) As per instruction of this Ministry, Forces are required to submit ex-gratia proposal immediately based on the first sitrep and once sanction issued the Force will follow their Standing Operating Procedure (SOP) to disburse the amount without any delay.**

**The Government has taken several steps for the CAPFs, AR and NSG personnel who lay down their lives for the Country. Following benefits *inter alia*, are given to NoKs of CAPFs, AR and NSG personnel of those who lay down their lives for the Country:-**

**(i) Ex-gratia lump-sum compensation @ Rs. 35 lacs for death on active duty and @ Rs. 25 lacs for death on duty, as the case may be, is entitled to the NoK of the deceased personnel.**

**(ii) The NoK of the deceased is entitled to get Liberalized Family Pension (i.e. last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939 and other pensionary benefits as admissible.**

**(iii) 5% vacancies are reserved in Group "C" & "D" for compassionate appointments for NoK of the deceased personnel.**

**(iv) Under the Prime Minister Scholarship Scheme, amount @ Rs.2250/- pm for girls and Rs.2000/- pm for boys is being released to the wards of serving/retired CAPFs, AR and NSG personnel. Prime Minister Scholarship is admissible to 1000 girls and 1000 boys.**

**(v) There is a reservation of 15 MBBS and 02 BDS seats for the wards of CAPFs, AR and NSG personnel in the seats of Central Government for these courses.**

**(vi) Central Police Canteens at various locations in the country have been functioning.**

**(vii) A Welfare and Rehabilitation Board has been established for the welfare and rehabilitation of CAPFs, AR and NSG personnel and their families including differently abled personnel.**

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